

been taken with particular reference to this problem in our country.

Dr. K. L. Shrimali: As the hon. Member will see, no special measures have been taken in our country or in other countries as well. This is a new thing which is being examined and the UNESCO has taken the initiative in this matter. It is true that in some advanced countries some preliminary work has been done, but the UNESCO is now examining to what extent it can promote this science further with the co-operation of both the countries.

Design and Engineering Unit

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*905. { Shri Sidheshwar Parkash:
Shri Yashpal Singh:
Shri Kapur Singh:
Shri Narasimha Reddy:
Shri Mahananda:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that a Design and Engineering Unit is being established in C.S.I.R. to assist in evaluating processes developed in national laboratories; and

(b) if so, the main features of the scheme?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). Yes, Sir. There is a proposal, but the details are yet to be worked out.

श्री सिद्धेश्वर प्रसाद : क्या सरकार के ध्यान में यह बात आया है कि सं० एस० आई० और उस से सम्बन्धित जो लेबोरेटरीज हैं उनका काम सन्तोषजनक नहीं हो रहा है ? यदि हाँ, तो इसका जांच करने के लिए क्या सरकार कोई कदम उठा रही है ?

श्री हुमायून् कबिर : सवाल का पहला हिस्सा गलत है। इसका काम अच्छा हो रहा है।

श्री सिद्धेश्वर प्रसाद : जिस इंजिनियरिंग और डिजाइनिंग यूनिट के सम्बन्ध में अभी मन्त्री जा ने बताया उसका विवरण क्या है और कब तक उसको कार्यान्वित किया जाएगा ?

Shri Humayun Kabir: It would be difficult to give a detailed description of this unit. Its main purpose will be to see that the processes which are worked out in the laboratories are evaluated from the economic industrial and commercial points of view. At first, the chemical engineering processes, I think, will be gone into, and then the mechanical engineering processes. The unit is proposed to be set up fairly soon.

श्री यशपाल सिंह : रुड़की यूनिवर्सिटी का रेकार्ड एशिया भर में सबसे ऊंचा माना जाता है तो क्या सरकार इस बात पर गौर कर रही है कि यह काम रुड़की यूनिवर्सिटी को सौंपा जाय ?

श्री हुमायून् कबिर : रुड़की यूनिवर्सिटी एक आला दर्जे का यूनिवर्सिटी है। इसी तरह से अन्य यूनिवर्सिटियां भी आला दर्जे की हैं और हर एक यूनिवर्सिटी में कुछ फैसिल्टीज हैं लेकिन वहां यह काम नहीं हो सकता है।

Shri Sham Lal Saraf: May I know if the establishment of this designing and engineering unit in the laboratory will be just as an experiment or is just on a theoretical basis, or, if it would be joined and conjoined with what is being done in the field?

Shri Humayun Kabir: There are already such units in the laboratories dealing with the particular problems of particular laboratories. The present proposal is to have a central unit which will deal with the general problems. The particular problems will be dealt with in the laboratories as at present.

Shri P. Venkatasubbiah: May I know whether the attention of the Government has been drawn to a

press report which has appeared today that the Government is contemplating to invite foreign scientists to come and evaluate the work that is being done in the laboratories?

Shri Humayun Kabir: It has been customary for the CSIR to appoint reviewing committees from time to time. The time has now come for appointing a reviewing committee and in that process, it is proposed to appoint a committee.

Shrimati Savitri Nigam: May I know the number of discoveries made in these laboratories and the number of patents which have been granted in 1961-62?

Shri Humayun Kabir: I cannot give the figures offhand, because it will run into hundreds since the beginning of the laboratories.

Dr. K. L. Rao: May I know whether this unit will be attached to the mechanical engineering laboratory in the first instance, so that the initial expenditure may not be there?

Shri Humayun Kabir: As I stated earlier, some of the laboratories already have their design units. The mechanical research institute and the national metallurgical laboratories have their units. A central unit is proposed to be set up now for general problems.

Dr. K. L. Rao: I suggest that the central laboratory can be established along with the mechanical engineering laboratory.

Shri Humayun Kabir: That is a suggestion for action.

Shri S. M. Banerjee: The hon. Minister stated that a reviewing committee is being appointed. I want to know what will be the composition of the committee and whether some foreign experts are also included in it and what are the terms of reference?

Shri Humayun Kabir: The terms of reference will be, as in the case of previous reviewing committees, to review the work of the CSIR and to

make recommendations. It is proposed, as before, to associate some foreign scientists also, but till we receive their acceptance, we cannot name them.

Coal and Bauxite Deposits in Madhya Pradesh

*906. **Shri Hari Vishnu Kamath:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether the State Government of Madhya Pradesh have requested that royalty paid on their coal and bauxite be enhanced;

(b) if so, whether Government are considering the proposal; and

(c) at what stage the matter rests?

The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah): (a) Yes, Sir.

(b) and (c). The Government do not intend to revise the existing royalty rate in respect of coal. For bauxite the question of revision of existing royalty rate is under consideration. A decision will be taken shortly.

Shri Hari Vishnu Kamath: If I heard the Deputy Minister or the Parliamentary Secretary, I do not quite remember what he is—aright, he said that in one case the Government do not propose to revise it and in the other case, the Government propose to do so—is that correct?

Mr. Speaker: It is correct.

Shri Hari Vishnu Kamath: May I know the reason for employing double standards like this? What is the reason for this different kind of action, in one case proposing to revise and in another case not?

Mr. Speaker: There is no question of double standards.

Shri Thimmaiah: As far as coal is concerned, the rate of royalty will not be revised. The reason is that the majority of the coal mining leases were granted prior to 25-10-49. So, the rate of royalty according to the Mines and Minerals Act will not apply to these leases granted prior to October, 1949. Regarding the other leases,